

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 94/2017
CP-1079/2016


CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Kushal Polysacks Pvt.Ltd.		
Under Section	433,434 Winding up		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Sourav Mondal
Advocate

petitioner.


Advocate
21/7/17

21.07.2017 – T.P - 94 / 2017 C. P - 1079 / 2016 – Kushal Polysacks Pvt.
Ltd.

ORDER

Ld. Lawyers on behalf of the Operational Creditor is present.

The Ld. Lawyer has prayed for some time to file his application in new format,
as this matter was transferred from Hon'ble High Court.

Fixed on 21 of August, 2017.

(MANORAMA KUMARI)
MEMBER (J)